

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

13.

C.P. (IB)/162(MB)2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **14.02.2024**

NAME OF THE PARTIES:

Solapur Janata Sahakari Bank Limited

Vs

Jabbar Samsudhin Mulani Personal
Guarantor Of M/S Shetkari Sakhar
Karkhana (Chandrapuri) Limited

SECTION: 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Nitin Kothari, RP present in person.
2. RP reported that main Company Petition against the principal borrower is pending before Court-3 of Mumbai Bench. Registry is directed to take steps to pass appropriate order for transferring of this petition to Court-I.
3. List this matter for hearing on **13.03.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)